

ITEM NO.101

COURT NO.8

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6949-6950/2004

THE COMMISSIONER OF INCOME TAX, BOMBAY

Appellant(s)

VERSUS

MAHINDRA AND MAHINDRA LTD. THROUGH M.D.

Respondent(s)

WITH

C.A. Nos.5320/2012, 5319/2012, 890/2012, 10169/2010, 10168/2010,
3624/2012, 1214/2012, 780/2012, 2164/2012, 7951/2012,
4345/2014 and 6942/2015

SLP(C) Nos. 20625/2012, 20144/2012, 4008/2014, 5782/2014,
18964/2014, 24752/2014, 4977/2015, 6648/2016 and 29776/2016

C.A. No. 5751/2011

(and IA No.100994/2017-APPLICATION FOR BRING ON RECORD THE NEW
INCORPORATED NAME OF RESPONDENT)

C.A. No. 6931/2017

(and IA No.94002/2017-APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-12-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Arijit Prasad,Adv.
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For Ms.Anil Katiyar, AOR

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Mr. Arta Trana Panda,Adv.
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Mr. Rameshwar Prasad Goyal, AOR

Ms. Kavita Jha, AOR
Mr. Bhuwan Dhoopar,Adv.
Mr. Udit Naresh,Adv.

Mr. Pratap Venugopal, Adv.
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Ms. Niharika, Adv.
Ms. Kanika Kalaiyarasan, Adv.
For M/s. K J John and Co, AOR

For Respondent(s)

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For M/s. Parekh & Co., AOR

Mr. Sindhu Sinha,Adv.
Mr. Shantanu Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard in part.

Put up tomorrow i.e. 14th December, 2017 for further
hearing.

(ANITA MALHOTRA)
COURT MASTER

(SUMAN JAIN)
COURT MASTER